

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 481 of 2020

In the matter of:

Albanna Engineering LLC.

....Appellant

Vs.

Sanghvi Movers Ltd. & Ors.

....Respondents

Present

For Appellant: Mr. Santosh Paul, Sr. Advocate along with Mr. Karthik S.D. & Mr. John Mathew.

For Respondents: Mr. Shiv Kumar Suri, Mr. Shikhil Suri & Ms. Shilpa Saini, For R-1 to 4.

Mr. Vinod Balachandran, For RP & R-6.

Mr. Pranoy Harilal, for R-8

Mr. Arpit Gupta (ICICI Bank).

Mr. Rajesh Gautam, For- PNB & RP.

ORDER
(Virtual Mode)

08.03.2021: Heard Learned Counsel for the Appellant.

Also, heard Learned Counsel for the Respondent No. 1 to 4 and Respondent No. 6 & 7.

'Orders Reserved'.

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

Sim/Kam